



सत्यमेव जयते

No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.



OPPOSITION HEARING FOR THE MONTH OF MARCH - 2014

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -10/03/2014

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

| S NO | APPLICATION NO | OPP NO | TIME | AGENT NAMES | REMARKS |
|------|----------------|--------|----------|---|---------|
| 1 | 584515 | 724307 | 11.15 AM | G.V.RAO & ASSOCIATES & MAHTTA & CO | |
| 2 | 809171 | 717402 | 12.15 PM | MOHAN ASSOCIATES & M.P.MIRCHANDANI & CO | |
| 3 | 803231 | 722190 | 2.15 PM | APR ASSOCIATES & INTLL ADVOCARE | |
| 4 | 704600 | 736366 | 2.45 PM | KURIAN & KURIAN & RAO & RAO | |



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ADJOURNMENT HEARING DATE -11/03/2014

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

| S NO | APPLICATION NO | OPP NO | TIME | AGENT NAMES | REMARKS |
|------|----------------|--------|----------|---|---------|
| 1 | 646934 | 731688 | 11.00 AM | C.DANIEL & GLADYS & SUN PHARMACEUTICALS INDUSTRIES LIMITED | |
| 2 | 799519 | 727389 | 11.30 AM | V.NARAYANA RAO & SHYAM BIRI WORKS LTD | |
| 3 | 799518 | 727388 | 12.00 PM | V.NARAYANA RAO & SHYAM BIRI WORKS LTD | |
| 4 | 712333 | 715485 | 2.15 PM | DEPENNING & DEPENNING & R.K.DEWAN & CO | |
| 5 | 515420 | 51838 | 2.45 PM | A.V.NATHAN & KAMATH & KAMATH | |



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OPPOSITION HEARING FOR THE MONTH OF MARCH – 2014

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -12/03/2014

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

| S NO | APPLICATION NO | OPP NO | TIME | AGENT NAMES | REMARKS |
|------|----------------|--------|----------|--|---------|
| 1 | 803545 | 720164 | 11.00 AM | L.R.SWAMI & CO & JEHANGIR GULABBHAI | |
| 2 | 820236 | 231941 | 11.30 AM | SATYAM SPARK SOLUTIONS PVT LTD & Y.J.TRIVEDI & CO | |
| 3 | 824835 | 721191 | 12.00PM | MARKS & TRADE & ANSHUL ARORA | |
| 4 | 824836 | 721189 | 2.15 PM | MARKS & TRADE & ANSHUL ARORA | |
| 5 | 820970 | 236626 | 2.45 PM | MEDISEARCH PHARMACEUTICALS LIMITED & M.J.CHAWLA | |



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ADJOURNMENT HEARING DATE -13/03/2014

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

| S NO | APPLICATION NO | OPP NO | TIME | AGENT NAMES | REMARKS |
|------|----------------|--------|----------|--|---------|
| 1 | 797946 | 719226 | 11.00 AM | MOHAN ASSOCIATES & PURI REGSITRATION SERVICE | |
| 2 | 800472 | 253516 | 11.30 AM | G.RAMJI & SARABHAI ZYDUS ANIMAL HEALTH LTD | |
| 3 | 824847 | 723268 | 12.00 PM | L.S.DAVAR & CO & LALL & SETHI | |
| 4 | 807718 | 712362 | 2.15 PM | WORLDWIDE REGISTRATION BUREAU & LALJI ADVOCATES | |
| 5 | 797937 | 238933 | 2.45 PM | MOHAN ASSOCIATES & SAMEER UDYOG | |



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OPPOSITION HEARING FOR THE MONTH OF MARCH- 2014

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -17/03/2014

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

| S NO | APPLICATION NO | OPP NO | TIME | AGENT NAMES | REMARKS |
|------|----------------|--------|----------|--|---------|
| 1 | 593035 | 259045 | 11.00 AM | V.BALAKRISHNAN & ANUP JOACHIM.T | |
| 2 | 794458 | 172477 | 11.30 AM | ANAND AND ANAND & C.DANIEL & GLADYS | |
| 3 | 794444 | 175858 | 12.00 PM | ANAND & ANAND & M.P.MIRCHANDANI & CO | |
| 4 | 794458 | 175856 | 2.15 PM | ANAND AND ANAND & M.P.MIRCHANDANI & CO | |
| 5 | 794420 | 172482 | 2.45 PM | ANAND AND ANAND & C.DANIEL & GLADYS | |



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OPPOSITION HEARING FOR THE MONTH OF MARCH – 2014

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -18/03/2014

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

| S NO | APPLICATION NO | OPP NO | TIME | AGENT NAMES | REMARKS |
|------|----------------|--------|----------|---|---------|
| 1 | 727932 | 207247 | 11.00 AM | USHODAYA ENTERPRISES & M.P.MIRCHANDANI & CO | |
| 2 | 727928 | 207245 | 11.30 AM | USHODAYA ENTERPRISES & M.P.MIRCHANDANI & CO | |
| 3 | 727929 | 207246 | 12.00 PM | USHODAYA ENTERPRISES & M.P.MIRCHANDANI & CO | |
| 4 | 581056 | 57418 | 2.15 PM | SURANA &SURANA & G.V.S.JAGANNADHA RAO | |
| 5 | 561228 | 52300 | 2.45 PM | USHODAYA ENTERPRISES & M.P.MIRCHANDANI & CO | |



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OPPOSITION HEARING FOR THE MONTH OF MARCH-2014

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -19/03/2014

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

| S.NO | APPLICATION NO | OPP.NO | TIME | AGENT NAMES | REMARKS |
|------|----------------|--------|----------|---|---------|
| 1 | 591846 | 62019 | 11.00 AM | A.V.NATHAN & V.BALAKRISHNAN | |
| 2 | 560812 | 53571 | 11.30 AM | S.KRISHNASAMY & SURESH & CO | |
| 3 | 448446 | 2767 | 12.00 PM | F.C.SHAH & CO & SHUKLA TRADE MARK COMPANY | |
| 4 | 516248 | 50670 | 2.15 PM | WSL LIMITED & RAO & RAO | |
| 5 | 730267 | 60514 | 2.45 PM | UNION TRADE MARK COMPANY & ARORA REGISTRATION SERVICE | |



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RECTIFICATION HEARING FOR THE MONTH OF MARCH-2014

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

THE FOLLOWING RECTIFICATION MATTERS ARE FIXED FOR HEARING TO SHOWCAUSE AS TO WHY THE MARKS SHOULD NOT BE REMOVED FROM THE REGISTER ON THE GROUND OF VALIDITY.

HEARING DATE -19/03/2014 AT FORENOON

| | | | | | |
|---|---------|--------|----|---|--|
| 6 | 831789 | 258617 | FN | KHODAY BREWERIES LIMITED & KOCHHAR & CO | |
| 7 | 867094 | 260838 | FN | KHODAY BREWERIES LIMITED & REMFY AND SAGAR | |
| 8 | 1151815 | 260771 | FN | KHODAY BREWERIES LIMITED & DEPENNING & DEPENNING | |



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HEARING DATE -20/03/2014 AT FORENOON

| S.NO | REG.TM. APPLICATION NO | RECT .NO | TIME | AGENT NAMES | REMARKS |
|------|------------------------------|----------|----------|---|---------|
| 1 | 615638 | 62707 | FORENOON | MOHAN ASSOCIATES & V.BAGYARAGHAVAN | |
| 2 | 686758 | 259804 | FORENOON | L.R.SWAMI & CO & ANIL APPALAM & CHIPS | |
| 3 | 704604 | 223783 | FORENOON | P.C.N.RAGHUPATHY & LALL LAHIRI AND SALHOTRA | |
| 4 | 810868 | 259958 | FORENOON | K.N.GOPALKRISHNA SETTY & C.VENKATASUBRAMANIAM | |
| 5 | 849016 | 223784 | FORENOON | A.VIJAYALAKSHMI & RECKIT BENCKISER (INDIA)LTD | |



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HEARING DATE -20/03/2014 AT FORENOON

| S.NO | REG.TM. APPLICATION NO | RECT .NO | TIME | AGENT NAMES | REMARKS |
|------|------------------------------|----------|----------|---|---------|
| 6 | 901119 | 259809 | FORENOON | AMADEE TECHNOLOGY INDIA PVT LTD & D.P.AHUJA & CO | |
| 7 | 929309 | 259810 | FORENOON | AMADEE TECHNOLOGY INDIA PVT LTD & D.P.AHUJA & CO | |
| 8 | 956534 | 260283 | FORENOON | SARAVANA DISTRIBUTORS PVT LTD & L.S.DAVAR & CO | |
| 9 | 956535 | 260284 | FORENOON | SARVANA DISTRIBUTORS PVT LTD & L.S.DAVAR & CO | |
| 10 | 970559 | 260028 | FORENOON | HIRAL C.JOSHI & TRADE MARK REGISTRATION SERVICES | |



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| S.NO | REG.TM. APPLICATION NO | RECT.NO | TIME | AGENT NAMES | REMARKS |
|------|------------------------------|---------|----------|--|---------|
| 11 | 987941 | 260730 | FORENOON | KAMATH & KAMATH & ANAND AND ANAND | |
| 12 | 1067580 | 260401 | FORENOON | DEPENNING & DEPENNING & KRISHNA SAURASTRI V.BAGYARAGHAVAN | |
| 13 | 1084377 | 259797 | FORENOON | & S.MAJUMDAR & CO | |
| 14 | 1087906 | 231148 | FORENOON | SYED HAMEEDUDDIN & R.K.DEWAN & CO | |



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|------|------------------------------|----------|----------|--|---------|
| 15 | 1087907 | 228131 | FORENOON | RAO & RAO & R.K.DEWAN & CO | |
| 16 | 1102412 | 260479 | FORENOON | SHAJAN CHAKKAITH & REMFY AND SAGAR | |
| 17 | 1165043 | 261180 | FORENOON | V.K.SINHA & SINDHU KRISHNA.C.S | |
| 18 | 1169375 | 260192 | FORENOON | V.BAGYARAGHAVAN & ANAND AND ANAND | |